COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 186 OF 2017 &
IA NO. 437 OF 2017

Dated: 10th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Chhattisgarh State Power Distribution Company Ltd. **...Appellant(s)**

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Rashmi Singh

Counsel for the Respondent(s) : Mr. Ravi Sharma for R-1

Mr. Kumar Mihir for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on ***20.09.2018.***

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

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